- 29. नागलोई फ़ेज-II
- 30. नतालोई फ्रेन-III
- 31. मंगोलपुरा
- 32. सुल्तानपुरी
- 33. जहांगीरपुरी
- 34. पंचा रोड़ तथा हस्तमाल
- 35. रघुवोर नगर
- 36. दक्षिणपूरी
- 37. दक्षिणदुरी विस्तार
- 38. दि**ग**डी
- 39. भदनशह फ्रे**न-11**
- 40. सदनगार फ्रेज-I
- तरपाइट वालोनी
- 42. श्रीतिश**सार**ी
- 43. गो*ंनपूरी*
- ८६ हैस्स्युद

(ig:tain: अलाको खोल अंब अस्है।

Promotion of Senior Stenographers in CPFC

532. SHRLJ, P. JAVALI:

SHRE SOHAN LAL DHUSIYA:

Will the Minister of LABOUR be pleased to state:

- (a) whether it is a fact that in the Office of Central Provident Fund Commissioner, Delhi the Senior Stenographers are also given chance while making promotions to the post of Superimendents! Section Officers as per the existing rules;
- (b) if so, the number of Senior Stenographers promoted to the said posts during the last three years;
- (c) if no promotion has been made the reasons for violation of existing Recruitment Rules in such cases;
- (d) whether it is also a fact that the Central Provident Fund Commissioner inspite of Government's directions has been promoting only Assistants to the posts of Superintendents; and

(e) the action taken proposed to be taken to rectify the irregularities committed to remove the injustice meted out to Senior Stenographers and punish the officers found responsible for violation of Recruitment Rules?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND THE DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RADHAKRISHAN MALAVIYA); (a) and (b) Even though, under the existing recruitment rules of the post of Superintendent, in the Employee' Provident Fund Organisation, Senior Stenographers are also required to be considered for promotion, no Senior Stenographer was promoted as Superintendent during the last 3 years.

(c) to (e) An amendment to the 12-cruitment rules excluding Senior Stema-graphers from promotion to the post of Superintendents was under consideration at one time. On the basis of this draft amendment, ad-hoe promotions had been given to Assist atts only. However, the Central Provident Fund Commissioner has been directed to make all promotions according to the existing recruitment tules which include Stenographers (Seniors as one of the feeder eadres.

Since exclusion of Senior Stenographics from promotions which were only on adhoe basis was on account of incorrect interpretation of rules instructions, punishing anybody for the alleged lapse is not called for.

Installation of statues of National Leaders

533. SHRIMATI RATAN KUMARI: DR. RATNAKER PANDEY:

Will the Minister of URBAN DE-VELOPMENT be pleased to state:

- (a) whether all the formalities have been completed for installation of the statues of Mahatma Gandhi, Jawahar Lal Nehra and Indira Gandhi in New Delhi;
- (b) if so, the places identified for the purpose; and